

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 640
ANSWERED ON MONDAY THE 12TH AUGUST, 2013**

REPORT ON WALMART'S LOBBYING ACTIVITIES

QUESTION

640. SARDAR SUKHDEV SINGH DHINDSA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether a Committee looking into US giant Walmart's lobbying activities to enter into the country has submitted its report to Government recently;
- (b) if so, the whether Government has examined the report; and
- (c) the details of the main findings of the report?

ANSWER

THE MINISTER OF STATE
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI SACHIN PILOT)

(a) to (c) Yes, Sir. The Report of the One man Inquiry Committee headed by Justice Mukul Mudgal, to look into media reports concerning Wal-mart's lobbying activities in India, has been received and the comments of the concerned Ministries have been solicited on the same for examination.
